

**Title:** Raised the issue of atrocities on dalits of Keerapalayam Panchayat Union at Ayapatti village near Chidambaram, Tamil Nadu.

SHRI SURESH KURUP (KOTTAYAM): Sir, I want to raise a very important issue. ... (Interruptions)

MR. CHAIRMAN: I will call all the hon. Members one by one. Please cooperate with me. I now call Dr. V. Saroja.

... (Interruptions)

SHRI SURESH KURUP : Sir, this is a very important matter.

MR. CHAIRMAN: I have already called Dr. V. Saroja. Please cooperate with me. Many hon. Members have given notice. I will call all of them. Please take your seats.

DR. V. SAROJA (RASIPURAM): Sir, I rise here to draw the attention of the Government on the sensitive issues of atrocities on dalits of Keerapalayam panchayat union. ... (Interruptions) At Ayapatti village near Chidambaram in Tamil Nadu, houses and shops were looted. The local police refused to register the case. ... (Interruptions)

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : सभापति महोदय, राजस्थान के अन्दर दंगा हो गया है।

... (व्यवधान)

MR. CHAIRMAN: I will give a chance to you. Please sit down. I will call you. I am giving an assurance.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : सभापति महोदय, मेरा पाइंट ऑफ ऑर्डर है।

... (व्यवधान)

MR. CHAIRMAN: Shri Devendra Prasad, I will call you later. Please sit down.

DR. V. SAROJA : The dalits seek protection through the National Commission for Scheduled Castes and Scheduled Tribes. During the recent Lok Sabha elections, 20,000 dalits were prevented from exercising their franchise. ... (Interruptions)

कृपया चेर चैन दिखायें।

13.09 hrs. (Mr. Speaker in the Chair)

अध्यक्ष महोदय : मैं सब को बुलाऊंगा, आप बैठ जाइये, प्लीज़।

DR. V. SAROJA : Public order and police are State subjects as per the Seventh Schedule of the Constitution of India. The registration, investigation, detection and prevention of crimes is primarily the responsibility of the State Government. ... (Interruptions)

अध्यक्ष महोदय : मैं सब को बुलाऊंगा, पहले आप बैठ जाइये।

... (व्यवधान)

अध्यक्ष महोदय: पहले आप बैठ जाएं, मैं आपको बुलाऊंगा।

... (Interruptions)

DR. V. SAROJA : However, the Government of India has been advising the State Governments from time to time, to give more focussed attention to improving the administration of criminal justice system to ensure prevention of atrocities against the Scheduled Castes and the Scheduled Tribes.... (Interruptions)

MR. SPEAKER: I will call you. Let there be order.

... (Interruptions)

DR. V. SAROJA : It was confirmed by the independent fact-finding public organisation Chairman, Shri Krishna Iyer.... (Interruptions) According to him, if ballot is denied, bullet takes over.... (Interruptions)

MR. SPEAKER: Shri Yadav, please take your seat.

DR. V. SAROJA : So, I urge upon the Government, the ruling Tamil Nadu... (Interruptions)

MR. SPEAKER: Madam, please take your seat.

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